



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.02.2026

NOTICE

Please take notice that the matters listed in the **Court – IV at 10:30 AM on 03.02.2026** will now be taken up **02:00 PM**.

Further, please take notice that the bench notified for the **Court – IV on 03.02.2026** is re-constituted. Composition of the re-constituted Bench shall be as under.

Court – IV (02:00 PM)

1. Hon'ble Mr. Justice Mohammad Faiz Alam Khan, Member (Judicial)

2. Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)